

- (ii) Contribution by the Government of India in the shape of insecticides, antimalaria drugs, essential equipment, motor vehicles etc.—
Rs. 11,95,400.

Betel Leaves

*1084. **Shri A. N. Vidyalkar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the sale of betel leaves is banned at certain Railway Stations;

(b) if so, names thereof;

(c) the reason therefor;

(d) whether there are any other articles whose sale has been banned on the Railway Station; and

(e) if so, the names of such articles?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) A statement is placed on the Table of the Sabha [See Appendix VI, annexure No. 54].

(c) To ensure cleanliness of station premises.

(d) and (e). (i) Sale of alcoholic drinks, beef, any other part of cow's flesh and pork is prohibited at all stations.

(ii) Tea and fruits on the electrified suburban section of Southern Railway.

(iii) Lassi and Sharbat on Lucknow, Allahabad and Moradabad Divisions of Northern Railway.

All-India Co-operative Council

*1086. **Sardar Iqbal Singh:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 306 on the 24th November, 1954 and state:

(a) whether the All India Co-operative Council has since been set up;

(b) if so, the functions of the Council; and

(c) the name of the authority whose functions the Council will take over?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No, Sir.

(b) and (c). Do not arise.

Taxation Enquiry Commission

*1088. **Shri Morarka:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to the recommendation made by the Taxation Enquiry Commission in para 8 of Chapter X (Vol. I) of their Report in regard to the levy of taxes on various forms of travel as they exist in some countries like the U.S.A. Japan, Turkey, etc.; and

(b) if so, the action Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The whole question is under consideration of Government.

Calcutta-Assam Airline

*1092. **Shri K. P. Tripathi:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the air route from Calcutta to Assam is so heavily booked that many passengers have to be refused transport;

(b) whether this problem becomes acute when the breaches occur in the Railway link due to rains; and

(c) if so, whether Government propose to provide planes with more carrying capacity on the Calcutta-Assam Air route?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No Sir. Traffic demands have been adequately met by the Indian Airlines Corporation's scheduled services in the Assam area.

(b) and (c). There has been a spodic rise in traffic since the breaches in the Railway link and the increased demand has been met by the Indian-Airlines-Corporation by providing additional services and certain non-scheduled services. Indian-Airlines-Corporation cannot at present spare their Vikings or Skymasters which are of larger carrying capacity than Dakotas for being used for the carriage of passenger traffic in the Assam area.

Railway Line

*1096. **Shri Bheeka Bhai:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government propose to lay a railway line from Ratlam to Udaipur via Banswara, Galiakot etc., and

(b) if so, the action taken in the matter?